

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 07.09.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**After rising of regular Bench**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 160 of 2021 & I.A No. 1117 of 2021	PLBB Products Pvt. Ltd. Vs. Piyush Periwal & Ors.	Lzafeer Ahmad BF	Abhijit Sarkar-R1 Sidhartha Barua-R2 Anand Varma-R3
<b>2.</b>	Comp. App. (AT) No. 232 of 2020	UCO Bank Vs. SREI Equipment Finance Ltd. & Anr.  <b>With</b>	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Rusha Mitra Kumar Anurag Singh-R2
<b>3.</b>	Comp. App. (AT) No. 43 of 2021 & I.A. No. 641 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Pulak Bagchi Anjan Chakraborty Priya Agarwal

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**